

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 54/252/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017**

Name of the Company: Shakuntala Enterprise Pvt Ltd.
V/s.
Registrar of Companies, Gwalior.
Section of the Companies Act: Section 252 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

2.

ORDER

None present for Appellant. None present for ROC.

Proof of dispatch of copy of application on ROC filed.

Appellant is directed to issue notice of date of hearing on ROC and shall file proof of service.

Appellant is directed to file bank statement of the company, income tax return of the company AY 2016-2017 and the affidavit of the appellant regarding the status of the bank accounts and the status of the directors of the company.

List the matter on 13.12.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 13th day of November, 2017.